

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

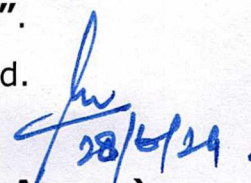
Subject: Process for regularization of 04 Adhoc District Judges and promotion of 24 Civil Judges (Senior Division) as Adhoc District Judges on the basis of merit cum seniority - Conducting viva-voce of the eligible candidates.

CORRIGENDUM

Vide High Court Order No. 715 of 2024/RG dated 27.06.2024, the schedule of viva voce regarding the captioned subject was notified.

In the date of interview, as mentioned in **Annexure-"A"** to the aforesaid order, due to typographic error, the year was mentioned as "2023" which may please be read as "**2024**".

Inconvenience caused in this regard, is regretted.


(Shahzad Azeem)
Registrar General
Dated: 28.06.2024

No.: 23798-822/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Rajnesh Oswal;
3. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul;
..... for information of their Lordships.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action;
5. Registrar (I.T) Computers, High Court of J&K and Ladakh for information and with the request to facilitate the conduct of interview through virtual mode.
6. All Principal District & Sessions Judges, UTs of J&K and Ladakh;
7. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
8. Concerned Officers. _____;
9. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
10. Order File.


Registrar General